

Export of Defence Equipments

2508. SHRI VIJAY NAVAL PATIL : Will the PRIME MINISTER be pleased to state the guide-lines issued to exporters of Defence equipments?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES) (SHRI SURESH PACHOURI) : The guidelines issued by the Ministry of Commerce have application also to exports of defence equipment. The only additional requirement is of a no objection certificate from the Department of Defence Production and Supplies.

MRP Board

2509. SHRI SURENDRA PAL PATHAK : Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 3005 on August 23, 1995 and state :

(a) whether the information with regard to MRP Board in Ge Ranikhet has been collected;

(b) if so, the details thereof, and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) The reply given to Unstarred Question No. 3005 was treated as an Assurance which has since been fulfilled. A copy of the Implementation Statement dated 21.11. 1995 containing the requisite details is enclosed statement

(c) Not applicable.

STATEMENT

14TH SESSION, 1995 OF TENTH LOK SABHA

DATE OF FULFILMENT: 21.11. 1995

MINISTRY OF DEFENCE		DEPARTMENT OF DEFENCE		
Q. No. Date & Name of M.P.(s)	Subject	Promise Made	When & How fulfilled	Reasons for Delay
U.S.Q. No. 3005 dated 23.8.95 by Shri Surender Pal Pathak	MRP Board Asking:- (a) whether it is a fact that during 1990-91 some officials were allegedly found guilty for signing MRP Board without ascertaining the market rates in GE Ranikhet, a Deptt. of Mes; (b) if so, the details of disciplinary action taken against all members of the MRP Board; (c) whether it is a fact that one of the Board members was given promotion ignoring the recommendations of Inquiry Committee which looked into the above illegal action by the officials; and (d) if so, the reasons therefor?	(a) to (d) : Information is being collected and will be laid on the Table of the House.	A Statement is enclosed.	